

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 433 of 2019**

**IN THE MATTER OF:**

**M/s. Valmont Structures Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s. Thakkarsons Roll Forming Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Sumesh Dhawan and Ms. Geetika Sharma, Advocates.**

**For Respondent: Mr. Rajdeep Lahiri, Advocate.**

**ORDER**

**24.07.2019** Mr. Rajdeep Lahiri, learned counsel for the Respondent has filed reply affidavit. Rejoinder, if any, be filed by the appellant within two weeks thereof.

Post this appeal 'for Admission (after Notice)' on 6<sup>th</sup> August 2019 within 2 Cases. The appeal may be disposed of on the next date.

In the meantime, it will be open to the parties to file short written submissions not more than three pages within one week.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)